

be made and the staff should be prepared to accept the transfer with all concomitant advantages of promotion? What has the hon. Minister to say about it, Sir?

**The Minister of Finance (Shri C. D. Deshmukh):** All these questions seem to be mis-conceived. The basic fact is that on a review of our requirements, we found that these clerks were surplus to the requirements and there is no rule which prevents Government from retrenching Government Servants whose services are no longer required. It was only out of consideration to them that we have made attempts to find them posts and have offered these posts to them which are now regarded as transfers by the hon. Members.

**Shri A. M. Thomas:** May I enquire whether further recruitments are being made in the Accountant-General's office in Travancore-Cochin?

**Shri M. C. Shah:** The Accountant-General's office is different from the Income-tax Department. Sir, we have already tried but we have been unsuccessful in getting them absorbed in the Audit Department etc.

**Shri P. T. Chacko:** In view of the fact that it is practically impossible for these clerks with meagre pay to go to such distant places and live there, has the Government taken into consideration the possibility of absorbing them in the Central Government departments in Travancore-Cochin, where there are some vacancies?

**Shri M. C. Shah:** We have already considered that question but it is difficult. Out of the 132 of the lower division, only 31 are required for the Income-tax offices. So, there were 101 who were surplus and it is not possible to absorb them there. Otherwise, we would have gladly absorbed them in other Central departments.

**Shri V. P. Nayar:** In view of what the hon. Minister said are the Government aware that in the case of persons who were originally considered to be surplus and transferred outside the State, subsequently recruitment was made through the Employment Exchange for these 12 posts, and may I know whether Government are in a position to assure us that this will not be repeated in the case of clerks?

**Shri M. C. Shah:** This is information that is being supplied and not a question.

**Mr. Deputy-Speaker:** I will proceed to the next business.

## WRITTEN ANSWERS TO QUESTIONS

### SETTLEMENT OF DISPLACED TENANTS

\*837. { **Sardar Hukam Singh:**  
**Shri Ajit Singh:**

Will the Minister of Rehabilitation be pleased to state:

(a) the number of displaced tenants settled in the Punjab and PEPSU (separately) as tenants-at-will upto the 31st December, 1952; and

(b) whether there is any security for tenure of these tenants over and above what is guaranteed to an ordinary tenant-at-will?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) Government have settled approximately 3,000 displaced tenants in PEPSU and 30,000 in Punjab as tenants-at-will.

(b) No.

### DISPLACED PERSONS OF PUNJAB

\*838. { **Sardar Hukam Singh:**  
**Shri Ajit Singh:**

Will the Minister of Rehabilitation be pleased to state:

(a) the number of displaced persons of Punjabi extraction who were initially allotted lands outside Punjab and PEPSU, but whose allotments were subsequently cancelled; and

(b) whether those displaced persons of Punjabi extraction, who still have allotments in Rajasthan, will be allowed to stay on?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) The information is being collected and will be laid on the Table of the House in due course.

(b) In case of persons allotted land under the quasi-permanent allotment system in the Punjab and PEPSU, the question of allowing them to retain the allotment outside Punjab and PEPSU can arise only after they have surrendered or finally renounced their allotment in the Punjab and PEPSU.

### USE OF THE WORD "NATIONAL"

\*845. **Shri Madhao Reddi:** (a) Will the Minister of Education be pleased to state whether it is a fact that the States were instructed not to use the word "National" without the concurrence of the Centre?

(b) What is the object of issuing such instruction?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) and (b).